NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 1753/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Reliance Nippon Life Asset Management Ltd. & Ors.

v/s.

Shah Group Builders & Infraprojects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

The Counsel for the Petitioner as well as the Corporate Debtor are present.

For having both parties' Counsel reported that settlement talks are in progress, list this matter on 27.02.2018 for reporting settlement on next date of hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)